

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	D.PERUMAN SARANYAN	For petitioners	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for R 1-3, 7-10 & 13 to 15	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter in CA 76/2017 and CA 77/2017. Time extended at request for filing counter as well as hearing the CA 36/2017 filed for maintainability of the main CP. Put up on 21.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)